

श्री पा० ना० राजभोज : क्या मैं जान सकता हूँ कि कोयला सलाहकार समिति ने व्यापारिक संस्थाओं को आश्वासन दिया था कि स्टेट ट्रेडिंग कारपोरेशन को कोयला नहीं दिया जायेगा ?

श्री एन० कानुनगो : जा हा, यह तो उन का कहना है कि स्टेट ट्रेडिंग कारपोरेशन कोयले का काम नहीं करे लेकिन दिल्ली एडमिनिस्ट्रेशन की सिफरिश है कि स्टेट ट्रेडिंग कारपोरेशन कोयला पहुँचाये .

SHRIMATI SAVITRY DEVI NIGAM: May I know if the hon. Minister is aware that there was a token strike by the Delhi coal-dealers because of the bad supply of coal and that many other institutions have also complained about the bad supply of coal?

SHRI N. KANUNGO: That is exactly what I have said, that complaints about the bad quality of coal brought into Delhi are being enquired into by the Civil Supplies Officer.

VIGYAN BHAWAN, NEW DELHI

***286. SHRI M. P. BHARGAVA:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of days on which the main hall of the Vigyan Bhawan in New Delhi was given on rent during the year 1959;

(b) the number of days the commission rooms and the committee rooms of the Vigyan Bhawan were given on rent during the year 1959; and

(c) the average monthly maintenance expenditure on the Vigyan Bhawan?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) 22 days (Twenty two days).

(b) (i) Committee rooms—53 days (Fifty three days).

(ii) Commission rooms—44 days (Forty four days).

(c) Rs. 15,800 p.m. (Rupees fifteen thousand and eight hundred only).

विज्ञान भवन, नई दिल्ली

***२८०. श्री राम सहाय :** क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि १९५९-६० में विज्ञान भवन, नई दिल्ली के मेन हाल, कमीशन रूम तथा कमेटी रूम को किराने पर देने से कितनी आमदनी हुई ?

†[VIGYAN BHAWAN, NEW DELHI

***290. SHRI RAM SAHAI:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the income derived during the year 1959-60 as a result of the letting out of the main hall, the commission rooms and the committee rooms in Vigyan Bhawan, New Delhi?]

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): Rs. 40,137-50 nP. (Rupees forty thousand one hundred and thirty seven and fifty Naya Paise only). Out of this amount a sum of Rs. 35,437-50 nP. has already been recovered and the balance viz. Rs. 4,700 is outstanding against certain organisations.

††[निर्माण, आवास और संभरण उप मंत्री (श्री अनिल के० चन्दा) : रुपये ४०,१३७.५० नये पैमे (चात्तीस हजार एक सौ सैंतीस रुपये और पचास नये पैमे केवल) इस गति में से ३५,४३७ रुपये ५० नये पैमे अब तक वसूल हो चुके हैं और जो अर्थात् ४,७०० रुपये अभी कुछ संगठनों में लेने हैं]

SHRI M. P. BHARGAVA: May I know what the daily charges are for the use of the hall, the commission rooms and the Committee rooms?

†[]English translation.

‡This Question and Starred Question No. 286 were taken together for answers with the Chair's permission.

††[]Hindi translation.